

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PAYTAIL COMMERCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Paytail Commerce Private Limited
2.	Date of incorporation of corporate debtor	07.09.2020
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi and Haryana.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900HR2020PTC089043
5.	Address of the registered office and principal office (if any) of corporate debtor	AltF, MPD Tower, 2nd Floor, Golf Course Road, Sector 43, Gurgaon, Dlf Qe, Haryana, India, 122002
6.	Insolvency commencement date in respect of corporate debtor	12.08.2024
7.	Estimated date of closure of insolvency resolution process	08.02.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Manisha Rawat Reg No. IBBI/IPA-002/IP-N00233/2017-18/10684
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-1/B, Third Floor, T-02, Sector 16, Noida-201301 Email id: manisharawatfcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-1/B, Third Floor, T-02, Sector 16, Noida-201301 Email id: cirp.paytailcommerce@gmail.com
11.	Last date for submission of claims	26.08.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal Chandigarh bench has ordered the commencement of a corporate insolvency resolution process of the Paytail Commerce Private Limited on 12.08.2024. (Order uploaded on NCLT portal on 13.08.2024)

The creditors of Paytail Commerce Private Limited, are hereby called upon to submit their claims with proof on or before 26.08.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Manisha Rawat, Interim Resolution Professional
Regn. No. IBBI/IPA-002/IP-N00233/2017-18/10684
AUTHORISATION FOR ASSIGNMENT (AFA)-
AA2/10684/02/180125/203224
Valid upto 18.01.2025

Date: 14.08.2024
Place: Noida